

LIST OF IMPORTANT CASES FOR LIMITED INSOLVENCY EXAMINATION

Sr. No	Supreme Court Cases
1.	Innoventive Industries Ltd. v ICICI Bank and Anr. (Civil Appeal Nos. 8337-8338 of 2017)
2.	Mobilox Innovations Private Limited v Kirusa Software Private Limited (Civil Appeal No. 9405 of 2017)
3.	Dharani Sugars and Chemicals Ltd. v. Union of India and Ors. Transferred Case (Civil) No.66 of 2018 in TP (Civil) No. 1399 of 2018
4.	Pioneer Urban Land and Infrastructure Limited & Anr v. Union of India & Ors. WP(Civil) No. 43 of 2019 and other petitions.
5.	Arcelormittal India Private Limited v Satish Kumar Gupta & Ors. (Civil Appeal Nos.9402-9405 of 2018)
6.	Committee of Creditors of Essar Steel India Limited Through Authorised Signatory v Satish Kumar Gupta & Ors. [Civil Appeal No. 8766-67 of 2019 and Ors.]
7.	Shivam Water Treaters Pvt. Ltd. v Union of India Secretary to Govt. Ministry of Corporate Affairs & Ors. (SLP (C) No. 1740/2018)
8.	B K Educational Services Pvt Ltd. v Parag Gupta and Associates (Civil Appeal No.23988/2017 and other appeals)
9.	Chitra Sharma v Union of India (WP No.744 of 2017 and other petitions)
10.	Anuj Jain Interim Resolution Professional for Jaypee Infratech Limited v Axis Bank Limited Etc. Etc. [Civil Appeal Nos. 8512-8527 of 2019 and other petitions].
11.	Swiss Ribbons Pvt. Ltd. & Anr. V Union of India & Ors. [Writ Petition (Civil) No.99 of 2018 and other petitions]
12.	Babulal Vardharji Gurjar v Veer Gurjar Aluminium Industries Pvt. Ltd. & Anr. [Civil Appeal No. 6347 of 2019]
13.	K. Sashidhar v Indian Overseas Bank & Ors. [Civil Appeal 10673-2018]
14.	Union of India v Association of Unified Telecom Service Providers of India Etc. [MA(D)No. 9887 of 2020 in Civil Appeal Nos. 6328-6399 of 2015]
15.	K. Kishan v Vijay Nirman Company Pvt. Ltd. (Civil Appeal Nos. 21824 & 21825-2017)
16.	State Bank of India v Ms. Metenere Limited [Civil Appeal 2570 of 2020]
17.	Manish Kumar Vs. Union of India & Anr., [Writ Petition (C) No.26 of 2020 with other writ petitions]
18.	P. Mohanraj & Ors. Vs. Shah Brothers Ispat Pvt. Ltd. [Civil Appeal No. 10355 of 2018]

19.	Gujarat Urja Vikas Nigam Limited Vs. Amit Gupta & Ors., [Civil Appeal No. 9241 of 2019]
20.	Arun Kumar Jagatramka Vs. Jindal Steel and Power Ltd. & Anr. [Civil Appeal No. 9664 of 2019]
21.	Laxmi Pat Surana Vs. Union Bank of India & Anr., [Civil Appeal No. 2734 of 2020]
22.	Ghanashyam Mishra and Sons Pvt. Ltd. Through Authorised Signatory Vs. Edelweiss Asset Reconstruction Company Ltd. Through the Director & Ors. [Civil Appeal No. 8129 of 2019 and other appeals]
23.	Asset Reconstruction Company (India) Ltd. Vs. Bishal Jaiswal & Anr. [Civil Appeal No. 323 of 2021 with other appeals]
24.	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. And Anr. [Civil Appeal No. 9198 of 2019]
25.	Pratap Technocrats (P) Ltd. & Ors. Vs. Monitoring Committee of Reliance Infratel Limited & Anr., [Civil Appeal No. 676/2021]
26.	Ebix Singapore Private Limited Vs. Committee of Creditors of Educomp Solutions Limited & Anr. [Civil Appeal No. 3224 of 2020 with other appeals]
27.	Lalit Kumar Jain Vs. Union of India & Ors. [TC (Civil) No. 245/2020]

Sl. No.	High Court Cases
1.	Sree Metaliks Ltd. and Anr v Union of India and Anr. (W.P. 7144 (W)-2017) in High Court of Judicature at Calcutta
2.	Cushman and Wakefield India Private Limited v UOI [W.P.(C) 9883/2018, CM No. 38508/2018]
3.	Univalue Projects Pvt. Ltd. v The Union of India & Ors. [WP No. 5595(W) of 2020 with C.A.N 3347 of 2020 and others' petitions]
4.	Tata Steel BSL Limited & Anr. v Union of India & Anr. [WP(CRL) 3037-2019]
5.	Jotun India Pvt. Ltd. v PSL Ltd. (CA No. 572 of 2017 in CP No. 434 of 2015), in High Court of Judicature at Bombay
6.	Dr. Vidya Sagar Garg v Insolvency and Bankruptcy Board of India (W.P. (C)9520/2017, CM Appl. 38726-38727/2017), in High Court of Judicature at New Delhi
7.	The Deputy Director, Directorate of Enforcement Delhi v Axis Bank & Ors. [Crl.A. 143/2018 and Crl MA 2262-2018]
8.	CA V. Venkata Sivakumar Vs. IBBI & Ors. [WP No. 13229/2020]
9.	Venus Recruiters Private Limited Vs. Union of India & Ors. [W.P. (C) 8705-2019 and CM APPL. 36026-2019]

Sl. No.	NCLAT Cases
1.	Edelweiss Asset Reconstruction Co. Ltd. v Synergies Dooray Automotive Ltd. & Ors. [CA (AT) (Insolvency) No. 169 to 170-2017]
2.	Gammon India Limited v Neelkanth Mansions and Infrastructure Pvt. Ltd. [Company Appeal (AT) (Insolvency) No. 698 of 2018]
3.	S. C. Sekaran v Amit Gupta & Ors. [CA(AT) (Insolvency)495 & 496-2018]
4.	M/s Era Infra Engineering Ltd. v Prideco Commercial Projects Pvt. Ltd. (Company Appeals (AT) (Ins) No. 31 of 2017)
5.	Dr. Vishnu Kumar Agarwal v M/s Piramal Enterprise Ltd. [CA(AT)(Insolvency) 346/2018]
6.	Varrsana Ispat Limited v Deputy Director, Directorate of Enforcement [CA(AT)(Ins)No. 493/32018]
7.	JSW Steel Ltd. v Mahender Kumar Khandelwal & Ors. [CA(AT)(Ins)No. 957 of 2019 and other petitions]
8.	Liberty House Group Pte. Ltd. v State Bank of India & Ors. [CA(AT)(Ins) No. 724, 725, 870/2019]
9.	Kundan Care Products Ltd Vs. Mr. Amit Gupta and Ors. [CA(AT)(Ins)No. 653 of 2020]
10.	Ramesh Kymal Vs. M/s. Siemens Gamesa Renewable Power Private Limited [CA(AT)(Ins)No. 701 of 2020]
11.	Rajnish Jain Vs. Manoj Tiwari, IRP and Ors. [CA(AT)(Ins) no. 519 of 2020]
12.	Union of India Vs. Vijaykumar V. Iyer [CA (AT) (Ins) No.733 of 2020 and other appeals]
13.	Mohan Gems & Jewels Private Limited Vs. Vijay Verma & Anr., [CA (AT) (Ins.) No. 849/2020]
14.	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. [CA (AT) (Ins) No. 257 of 2020]
15.	Jayesh N. Sanghrajka Vs. The Monitoring Agency nominated by the Committee of Creditors of Ariisto Developers Pvt. Ltd., [CA (AT) (Ins.) No. 392 of 2021]
16.	State Bank of India Vs. Athena Energy Ventures Private Limited [CA (AT) (Ins)No. No.633 of 2020]
17.	Sundaresh Bhat Liquidator of ABG Shipyard Limited, [Company Appeal (AT) (Ins) No. 398 of 2021]

Sl. No.	NCLT Cases
1.	In the matter of Aircel Limited [MA-337/2018 in C.P. (IB)-298/(MB)/2018 and MA-336/2018 in C.P. (IB)-302/(MB)/2018]
2.	In the matter of Adhunik Metaliks Ltd. CA No. 118- CTB-2019 Connected with TP No. 44ICTBI2019 Arising out of CP (IB) No. 373/KB/2017
3.	In the matter of Jet Airways [CP(IB)-2205/MB/2019]
4.	In the matter of Pal Infrastructure & Development Pvt. Ltd, [IA No. 2504/2019 and other applications]
5.	In the matter of Bharati Defense and Infrastructure Ltd. [CP 292/I&B/NCLT/MAH/2017]
6.	In the matter of Viceroy Hotels Ltd., [CP No. IB/219/7/HDB/2017]
7.	In the matter of Bhatia Coke and Energy Limited [IBA-307-2019]
